

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the 12th day of September, 2018

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member – J

Hon'ble Mr. Md. Jamshed, Member-A

Original Application No.330/524/2016

R. B. SinghApplicant.

By Advocate – Shri H. K. Gupta
Vs.
Union of India & Ors.Respondents

By Advocate : Shri R. Tripathi

O R D E R

By Hon'ble Shri Rakesh Sagar Jain, Member-J :

None present for the applicant. Shri R. Tripathi, learned counsel for the respondents is present.

2. On perusal of file it appears that on the last several dates applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

(Md. Jamshed)
Member - A
/Shashi/

(Rakesh Sagar Jain)
Member - J